

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

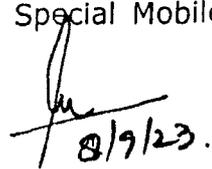
No.: 1052 of 2023/RG

Dated: 08-09-2023

In partial modification to High Court Order No. 1047 of 2023/RG dated 06.09.2023, it is hereby ordered that:-

1. Shri Sandeep Singh Sen, Principal Magistrate, Juvenile Justice Board, Jammu (under transfer as Additional Special Mobile Magistrate, R.S Pura) and Ms. Arusa Chowdhary, Munsiff, R.S Pura shall swap their respective place of postings; and
2. Ms. Rashi Verma (under transfer as Principal Magistrate, Juvenile Justice Board, Jammu vice Shri Sandeep Singh Sen), shall continue to work as Additional Special Mobile Magistrate, R.S Pura.

By Order.

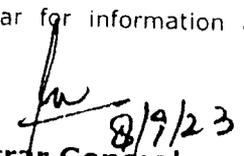

8/9/23.
(Shahzad Azeem)
Registrar General

No: 40189-216/RG/GS

Dated: 08- 9-2023

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr. /Mrs. Justice _____
.....for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
4. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Srinagar;
5. Secretary to Government, Social Welfare Department, Civil Secretariat, Srinagar;
6. Principal District and Sessions Judge, Jammu.
7. Member Secretary, Juvenile Justice Committee, High Court of J&K and Ladakh.
..... for information and necessary action.
8. Concerned Officers _____
.....for information and necessary compliance.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
10. Order file


8/9/23
Registrar General